

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Allahabad this the 22nd day of August 2000.

Original Application no. 1039 of 1997.

Hon'ble Mr. S.K.I. Naqvi, Judicial Member
Hon'ble Mr. M.P. Singh, Administrative Member

Umesh Chandra Yadav,
S/o Sri Chandrabhan
R/o P.O. Chakarwa Bahordes
Distt. Deoria.

.. Applicant

C/A Sri J.P. Gupta

VERSUS

1. The Union of India through General Manager,
N.E. Rly., Gorakhpur.

2 The Divisional Railway Manager (Personal)
Varanasi Division N.E. Railway, Varanasi.

.. Respondents.

C/Rs Sri A. Tripathi.

Shivaji

(9)

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O R D E R

Hon'ble Mr. S.K.I. Naqvi, Member-J.

Sri U.C. Yadav has a very simple request for direction to the respondents to keep his name on the gradation list of regular engine cleaner.

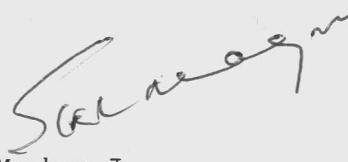
2. The respondents have contested the claim mainly on the ground that the applicant is working as a substitute from the year 1981 and so far only those have been screened who were engaged prior to 1980 and at present the applicant is in the cadre of W.M. Khalasi.

3. We find that the ^{applicant} represented for redressal before the respondents through representation dated 7.4.97 and the same remains pending without any order thereon. As per averment ^{in CA} there is no record for having received any such representation.

4. We find a fit case to direct the respondents to decide the pending representation of the applicant, copy of which has been annexed as annexure 6 to the OA. Respondents are directed to decide the representation and pass speaking, detailed and reasoned order thereon within a period of 3 months from the date of communication of this order alongwith copy of referred representation dated 7.4.97 (annexure 6).

5. The OA is disposed of with the above direction. There shall be no order as to costs.


Member-A


Member-J

/pc/